

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1377

ANSWERED ON:03.03.2011

‘INDIAN PSU’S BRIBED’

Owaisi Shri Asaduddin

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

(a) whether the information has since been collected;

(b) if so, the details thereof;

(c) whether some more Enterprises have been accused of being bribed by foreign companies in lieu of obtaining contracts; and

(d) if so, the details thereof and action taken or proposed to be taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP)

(a), (b) & (c): In reply to Lok Sabha Unstarred Question No. 859 dated 29th July, 2010 regarding 'Indian PSU's Bribe', it was stated "Information has been sought from the administrative Ministries concerned"

Information has since been collected from Ministry of Power and Department of Heavy Industry concerned with NTPC Ltd. and BHEL respectively, pointed out in the New Items dated 8th July, 2010 in 'Times of India' and dated 7th July, 2010 in 'Economic Times' Ministry of Power, the administrative Ministry of NTPC Ltd. has informed that NTPC Ltd has refuted such allegations vide 'Press Release' which appeared on 8.7.2010 in the 'Indian Express' and other newspapers. Department of Heavy Industry, the administrative Department for BHEL has intimated that no names of BHEL officials have come to notice in this regard.

(d): Does not arise.